

Daily Board Civil CR-19

CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE 05.10.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 3103/14 @ NM 4349/14	NM Hearing	1.Mr. Johny Dsilva 2.Mrs. Rita Saldanha 3.Mr. Micheal Dsilva and ors Vs 1.Celestine Fernandes 2.Mrs. Oliven Vaz	Adv. Bhatia Adv. Magar
2	Suit 17/20 @ NM 4973/19, 200/20 269/20, 270/20, 271/20,	NM Hearing	Diamond Hill Co-Operative Hsg. Soc. Ltd. Vs M/s M.K.Realty through its Partners Kunal Pankaj Rawal and Manoj B. Vora	Priyanshu Mishra Adv. Bipin Joshi
3	Misc. Appeal 6/20	Hearing	Arvind Kumar Tiwari in Delay St. No.13282 of 18 Vs The Estate Officer and Ors.	Tamsin Monis Adv. S. R. Rajguru
4	Misc. Appeal 99/19	Hearing P.H.	Shapoorji Pallonji and Co. Ltd. Vs The New India Assurance Co. Ltd.	Cyril Amarchand Mangaldas V.Y. Sangaliker
CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 06.10.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 96/16 @ NM 1008/16, 4023/16	NM Hearing	Mr. Mohammed Shafiq Abdul Haq Vs 1.Mr. Asif Mohammed Ali 2.Mr. Sajid Ali Mohammed Ali 3.Mr. Saukat Ali Mohammed Ali	Mahesh Pandey Adv. Shaikh

Daily Board Civil CR-19

2	Suit 37/17 @ NM 4392/17	NM Hearing	Mr. Mohammad Salim Mohammad Yasin Vs 1.Zahida Banu 2.Nafisa Salma Gafoor	Khan Javed Akhtar Adv. Mohd. Iftikar
3	Suit 842/17 @ NM 2723/17	NM Hearing	Augustine Pascal Fernandes Vs Pirmal Enterprises Limited	Sachin H Kankal Adv. Preet Chawla
4	Suit 1432/17 @ NM 2644/17	NM Hearing	Ms. Rafi Akhtar Vs 1. Mohammed Maqbool Shaikh 2. Mohammed Mahfooz Shaikh 3. Mohammed Masroor Shaikh	Prajot H. Jaggi
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 07.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 168/19	Hearing	M/s. Hickson and Dadajee Pvt. Ltd. Vs The Estate Officer	Radhika V. Warerkar / Mr. V.R. Joshi V. Y. Sangaliker
2	Misc. Appeal 3/19	Hearing	K.B. Enterprises Pvt. Ltd. Vs MCGM	Sunita Sonawane Adv. A. V. Diwate, Adv. Vikram Valawalkar
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 08.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 7464/83	Arguments	PRATIMA MAHESH MEHTA AND ORS Vs TULSIDAS V PATEL P LTD AND ORS AND PRATIMA MAHESH MEHTA AND ORS	M/s. Thakore Jariwala and Associates Solomon and Co D/1 Desai and Diwanji D/4,5
2	Suit 2527/15 @ NM 4339/15, 335/18	NM Hearing	Kurla Industrial Estate Pvt. Ltd. Vs 1.Sameer S. Dedhia 2.Jigna Sameer Dedhia 3.Urvi Vipul Dedhia 4.Drums Food International Pvt. Ltd.	Amol Kishor Tembe

Daily Board Civil CR-19

3	Misc. Appeal 42/17 @ Stay 16/17	Hearing	Smt. H. R. Irani Vs 1. Honble Estate Officer 2. Life Insurance Corporation Of India	Vaid And Associates The Law Point
4	Misc. Appeal 68/17 Stay 28/17	Hearing	Shri. H. R. Irani Vs 1. Honble Estate Officer 2. Life Insurance Corporation Of India	Vaid And Associates The Law Point
<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 09.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 1868/17 @ NM 1046/18, 3417/17	NM Hearing	1.Ruksana Alsam Shaikh 2. Shaikh Mohd. Aslam Vs 1.M/s. Okay Estate Developers Pvt Ltd 2. Alibhai Essakji Patel 3. Yusufbhai Badat	Shaqufa I. Ansari
2	Suit 1010/19 @ NM 351/20	NM Hearing	Mr. Ramesh Dhondiram Achrekar Vs Mr. Deepak Dhondiram Achrekar	Ajay S. Yadav Adv. Upadhyay

Daily Board Criminal CR-19

<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE 05.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	CRI. APPEAL 808/18	Hearing	Shekhar Govind Karbhari@MA-2531-18,BA-2501-18-Aplnt. Vs State of Maharashtra-Respdt.	M. R. Raut and T. V. Dube Public Prosecutor
2	CRI. APPEAL 824/18 @ CRI. MA 2597/18	Hearing	Govinda Pyarelal Sharma@MA-2597-18-Aplnt. Vs Sangeeta Govinda Sharma-Respdt.	Yesh Kiran Bhandari
3	CRI. APPEAL 830/18 @ CRI. MA 750/19	Hearing	Meena Sanjay Nagpure @ MA 2615-18 @ BA 2597-18 - Appellant (Org. Accused No. 2) Vs State of Maharashtra - PSO., Navgar Police Station - Respondent (ORG. Complainant)	R. B. Mokashi and Associates Public Prosecutor
4	MA IN NDPS 816/20	Hearing	Rodrigo Dos Santos Alves Vs Air Intelligence Unit	Ayaz Khan / Dilip Mishra Public Prosecutor
5	SC 179/14	Further Arguments	The State of Maharashtra (Chembur Police Station) Vs Prabhakar Kutty Shetty	Public Prosecutor Adv. Mr. Manohar Shetty
<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 06.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates

Daily Board Criminal CR-19

1	SC 436/13	Arguments	The State L. T. Marg P Stn Vs Pramod Pratap Raut and 5 ors	Public Prosecutor Adv Mr. Jain
2	CRI. REV. 207/20	Hearing	Manoj Kumar Poddar @ MA 38/20 --- Applicant Vs Reliance Securities Ltd and State --- Respondent	LEX JURIS Res Juris Advocates and Legal Consultants
3	CRI. MA 84/20	Hearing	Dhuri Hemal Vora in Appeal 55/19 --- Applicant Vs Miraaj Oberoi @ Hemal Vora --- Respondent	Aarif Ali M Ali and Hemant Sharma In Person
4	MA IN ABA 431/19	Hearing	Simran Samtani Vs State Malbar Hill Police Station	Vijaylaxmi Shetty Public Prosecutor R/1 Ankit Pandey R/2
5	MA IN SC 126/20	Hearing	Ved Prakash Chaube Vs State Ghatkopar Police Station	Prashant Pandey Public Prosecutor
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 07.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	CRI. APPEAL 789/18 TO CRI. APPEAL 791/18	Hearing	Abdul Qayyum A. H. Khan @ MA 2484-18 @ BA 2451-18 - Appellant (Org. Accused) Vs SJLT Spinning Mill P. Ltd. - Respondent	Akram Kapoor, Jamal Khan and Momin Shabbit Ahmed S. R. Gupta
2	CRI. APPEAL 27/19 @ MA 80/19, BA 119/19	Hearing	Surveer Singh Bhullar @ MA 80-19 @ BA 119-19 - Appellant (Org. Accused) Vs Farnaz Advertising Associates (Prop. Homi Talathi) - Respondent (Org. Complaint)	M/s. Kartikeya and Associates Adv. Mangesh Bhole
3	CRI. APPEAL 463/19	Hearing	Prashant Nanji Rajpur - - Appellants Vs State of Maharashtra and Inspector of Police - Trombay Police Station – Respondent	Ganesh B. Shinde Public Prosecutor

Daily Board Criminal CR-19

CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 08.10.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	CRI. APPEAL 26/19	Hearing	Mohd. Ismail Gulam Mohd. Shaikh@MA-68-19,BA-110-19 - Applicant, Org. Accused Vs Laxmi Krishna Kamble - Respondent , Org. Complainant	K. R. Chaubey Adv. S.P. Gupta
2	CRI. APPEAL 178/19	Hearing	Raj Babu Sahani - Appellant Vs Sunita Raj Sahani – Respondent	Adv. Bina R. Pai Adv. Deepali Khatkhate
3	MA IN SC 38/20	Hearing	Mizanali Ashrafali Khan Vs Byculla Police Station	In Pearson Public Prosecutor
CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CRIMINAL CAUSE LIST DATE : 09.10.2020 (11.00 A.M. to 2.00 P.M.)				
Sr. No.	Cases	Stage	Parties	Advocates
1	CRI. REVN. 356/16, 441/16, 1051/16 TO 1055/16, 1072/16, 1073/16, 928/17, 1151/17, 1152/17	Hearing	M/s. Brinda Commodity Private Limited Vs National Spot Exchange Ltd. and state	Vinay J.Bhanushali MZM Legal R/1 Public Prosecutor
2	CRI. MA 3406/19	Reply	Javed Ramzan Khan in Appeal 766/18 --- Applicant Vs The State of Maharashtra and Mrs. Zeba Javed Khan --- Respondent	S. K. Ali and Associates Public Prosecutor R/1 Sayyad Sameer Ali R/2
3	CRI. MA 471/20	Reply	Javed Ramzan Khan in Appeal 766/18 --- Applicant Vs The State of Maharashtra and Mrs. Zeba Javed Khan --- Respondent	S. K. Ali and Associates Public Prosecutor R/1 Sayyad Sameer Ali R/2
4	MA IN SC 138/20	Reply	Subhash Valmiki Vs State Wadala Police Station	K T Thomas Public Prosecutor